

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228 - IA/442(AHM)2024
in
CP(IB)/279(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India
V/s

Harsukhbhai Parbatbhai Lakkad
(Personal Guarantor)

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant /RP : Mr. Sumit Parikh, Adv.
For the SBI : Mr. Biju Nair, Adv.
RP in person : Mr. Ramesh Kumar Totla
For the PG : Ms. Hirwa Dave, Adv.

ORDER

IA/442(AHM)2024

Ld. Counsel for the Personal guarantor appeared and seeks time to file vakalatnama and reply. One-week time is granted to the personal guarantor to file reply.

List for further consideration on 11.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)